

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, DELHI**

ORDER

The following posting & transfers are hereby made with immediate effect **till further order**:

Sl. No.	Name of the Official	From	To
1	Sh. Ankush Sinoria S/o Sh. Karnail Singh EC: 63026558	JJA in the Record Room, RADC, New Delhi	Ahlmad in the Court of Ms. Geetanji Goel, Spl. Judge (PC Act) CBI-24, RADC, New Delhi
2	Sh. Satbir Singh Arora S/o Sh. Daljeet Singh EC: 13362	SJA in the Copying Agency, RADC, New Delhi	Reader in the Court of Ms. Geetanji Goel, Spl. Judge (PC Act) CBI-24, RADC, New Delhi
3	Ms. Manisha D/o Sh. Laxmi Shanker EC: 24382616	SPA in the Office Pool, RADC, New Delhi	SPA in the Court of Ms. Geetanji Goel, Spl. Judge (PC Act) CBI-24, RADC, New Delh
4	Sh. Sunil Kumar S/o Sh. Banwari Lal EC: 10101313	A. Ahlmad/JJA in the Court of Sh. Ramesh Kumar-II, POLC, RADC New Delhi	Ahlmad in the Court of Sh. Vikas Dhull, Spl. Judge (PC Act) CBI-23, RADC, New Delhi in addition to the work already assigned to him till the joining of regular Ahlmad.
5	Sh. Vipin Kholia S/o Sh. M. C. Kholia EC: 13175	Reader/JA in the Court of Sh. Ramesh Kumar-II, POLC, RADC New Delhi	Reader in the Court of Sh. Vikas Dhull, Spl. Judge (PC Act) CBI-23, RADC, New Delhi in addition to the work already assigned to him till the joining of regular Reader.
6	Sh. Prabhakar Mahouriya S/o Sh. Ravender Mahouriya	PA in the Court of Sh. Ramesh Kumar-II, POLC, RADC New Delhi.	PA in the Court of Sh. Vikas Dhull, Spl. Judge (PC Act) CBI-23, RADC, New Delhi in addition to the work already assigned to him till the joining of regular stenographer.
7	Sh. Prem Singh S/o Sh. Phool Singh EC: 10499	Orderly in the Court of Sh. Ramesh Kumar-II, POLC, RADC New Delhi	Orderly in the Court of Sh. Vikas Dhull, Spl. Judge (PC Act) CBI-23, RADC, New Delhi in addition to the work already assigned to him till the joining of regular Orderly.
8	Sh. Mukesh Rawat S/o Sh. D. S. Rawat EC: 33750349	JJA in Computer Branch, RADC, New Delhi	Ahlmad in the Court of Harvinder Singh, ACMM-03, RADC, New Delhi
9	Sh. Manish Malhotra S/o Sh. Goverdhan Lal EC: 12487	SJA in the Record Room, RADC, New Delhi	Reader in the Court of Harvinder Singh, ACMM-03, RADC, New Delhi
10	Sh. Pintu S/o Sh. Braham Pal EC: 10774	Peon in Office Pool, RADC, New Delhi	Orderly in the Court of Harvinder Singh, ACMM-03, RADC, New Delhi
11	Sh. Rahul Kumar S/o Sh. Hanuman Sahani EC: 38855263	JJA in the Copying Agency, RADC, New Delhi	Ahlmad in the Court of Sh. Dhirendra Rana, ACMM-04, RADC, New Delhi
12	Sh. Chanderrass Ambavat S/o Sh. Jagbir Singh EC: 1525	SJA in the Library, RADC, New Delhi	Reader in the Court of Sh. Dhirendra Rana, ACMM-04, RADC, New Delhi.
13	Ms. Manisha Gautam D/o Sh. Krishan Pal Gautam EC: 10267464	JJA in Office Pool, RADC, New Delhi	JJA in Copying Agency, RADC, New Delhi

Note: Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the official as per rules.

This is Computer generated copy and does not require signatures.

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(SUJATA KOHLI)

Principal District & Sessions Judge – cum-
Spl. Judge (PC Act), CBI, RADC, Delhi

No E-16271-16321/DJ/P&T/Admn/Lockdown/RADC/2020 Dated, Delhi the 05.10.2020

Copy forwarded for information and necessary action to :

1. Ld. Principal District & Sessions Judge (Hqs), Tis Hazari Court, Delhi
2. Ld. Officer-in-Charge, Administration Branch, RADC, Delhi
3. The DDO, Central District, Tis Hazari Courts, Delhi for information and necessary action.
4. The Administrative Officer (J), Admn. I, II & III, Central District, Tis Hazari Courts, Delhi for information and necessary action.
5. The Branch Incharge/Reader to the Concerned Branch..
6. The Concerned Officials.
7. The PS to the undersigned.
8. Dealing Official Leave Seat, RADC, Delhi
9. The Branch In charge, Computer Branch, RADC for being uploaded on the official website.
10. The Dealing Official T&P – I, II & III, Personal File/CR/Leave/Website Committee/R&I-LAYERS seat, THC, Delhi

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Principal District & Sessions Judge – cum-
Spl. Judge (PC Act), CBI, RADC, Delhi